

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**M/S AABAN APPARELS AND REALCON PRIVATE LIMITED**  
 OPERATING IN TRADING BUSINESS AT MAHARASHTRA  
 (Under sub-regulation (1) of regulation 36A of the  
 Insolvency and Bankruptcy Board of India  
 (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	M/S AABAN APPARELS AND REALCON PRIVATE LIMITED PAN: AAICA8942J CIN: U17291MH2010PTC209067
2. Address of the registered office	Unit No. 6, Ground Floor, Kamath Industrial Estate Opp. Siddhi Vinayak Temple, Mumbai, Maharashtra, India, 400025
3. URL of website	No Web site of CD
4. Details of place where majority of fixed assets are located	No Fixed Asset as available as per the information available with the deemed Resolution Professional
5. Installed capacity of main products/ services	NIL, as company is into Trading Business
6. Quantity and value of main products/ services sold in last financial year	As per the last audited financial statements for FY 2022-23 the turnover of the Corporate Debtor was Rs. 36,80,525/- The Company is non-operational as of now.
7. Number of employees/ workmen	NIL as on CIRP date
8. Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Can be obtained from deemed RP through the following email id: cirp.aaban@gmail.com and sandeepsinghal@hotmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Eligibility Criteria is mentioned in the detailed invitation of EOI and can be obtained from RP through the following email id: cirp.aaban@gmail.com and sandeepsinghal@hotmail.com
10. Last date for receipt of expression of interest	22 April 2024
11. Date of issue of provisional list of prospective resolution applicants	02 May 2024
12. Last date for submission of objections to provisional list	07 May 2024
13. Date of issue of final list of prospective resolution applicants	17 May 2024
14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	22 May 2024
15. Last date of submission of resolution plans	21 June 2024
16. Process email id to submit Expression of Interest	cirp.aaban@gmail.com and sandeepsinghal@hotmail.com

*Singhal*

**Mr. Sandeep Jawaharlal Singhal**  
**Deemed Resolution Professional**

**For M/s Aaban Apparels and Realcon Private Limited under CIRP**  
**IBBI Reg. No : IBBI/IPA-001/IP-P00519/2017-2018/10920**

AFA valid upto 29th November 2024

**Address: 313/314, GiriShikhar CHS, Plot No. 88-91, Opposite Goenka Hall,**  
**J B Nagar, Andheri (east), Mumbai - 400059**

**Date: 02.04.2024**

**Place: Mumbai**

